

(c) whether Government would take any action against the persons responsible for using such Hindi words in the said examination, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) The Central Board of Secondary Education (CBSE), which is conducting the NET examination from December, 2014, has reported that no grievance of this nature has been received.

Vedic Education Board

2055. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry is proposing to have Vedic Education Board on the lines of CBSE; and

(b) whether any consultations have been held in this regard with States and other stakeholders, if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) No, Sir.

Vacant posts of vice-chancellors in Central Universities

†2056. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that posts of the vice-chancellors in a few Central Universities are lying vacant;

(b) if so, the details thereof and since when these posts are lying vacant; and

(c) the reasons for delay in filling up these posts and by when these are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) At present, there are 41 Central Universities under the purview of this Ministry and the Vice Chancellor's posts are vacant in three Central Universities as per the following details:

†Original notice of the question was received in Hindi.

Name of the Central University	Date of vacancy
Visva-Bharati	16.02.2016
Mizoram University	18.05.2016
Pondicherry University	04.07.2016

(c) The process is a time consuming exercise which involve getting Executive Council/Court's nominee(s) of the concerned Central University, constitution of Search-cum-Selection Committee, advertisement of posts, scrutiny of applications, inter-action with the shortlisted candidates, getting vigilance clearances, approval of the competent authority, etc., hence, no time-frame can be indicated.

Children not attending the school education

†2057. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has the details about those children who are not attending the schools at present;

(b) if so, the details thereof, State-wise;

(c) the details of the children belonging to Scheduled Castes, Scheduled Tribes and minority community respectively who are not going to school, State-wise; and

(d) the measures being taken to ensure that all such children attend the school?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) As per an independent survey commissioned in 2014 by Ministry of Human Resource Development, 60.64 lakh children were estimated to be out of school in the age group of 6 to 13 years. State/UT-wise details of out of school children including children from Scheduled Caste, Scheduled Tribe and minority communities are given in the Statement (*See below*).

(d) The Sarva Shiksha Abhiyan (SSA) is implemented as a Centrally Sponsored Scheme in partnership with State Governments and UT Administrations for universalization of elementary education across the country and to meet the

†Original notice of the question was received in Hindi.